

**CORRUPTION CASES AGAINST
GOVERNMENT OFFICIALS**

518. { **Chaudhuri Muhammed**
Shaffee :
Sardar Iqbal Singh :

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of corruption cases filed against the officers of the Government of India in 1955 ;

(b) the number of cases in which punishment has been awarded ; and

(c) the number of cases that are still pending decision?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) to (c): A statement is laid on the Table of the House. [See Appendix V, annexeure No. 47.]

EDUCATION OF THE HANDICAPPED

519. **Sardar Iqbal Singh :** Will the Minister of **Education** be pleased to state:

(a) the names of the members and the States who have appointed State Advisory Councils for the education of the handicapped; and

(b) the total grants or loans given to the State Governments for the purpose (State-wise)?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) As far as our information goes, no State Government has so far set-up State Advisory Council for the education of the handicapped.

(b) Does not arise.

EXCAVATIONS IN PUNJAB

520. **Shri D. C. Sharma :** Will the Minister of **Education** be pleased to state :

(a) the number of excavations carried out in the State of Punjab during 1955 to discover ancient historical monuments ; and

(b) the amount spent thereon?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) the number of excavations carried out in the State of Punjab during the financial year 1954-55 is 2.

(b) Rs. 54,856-11-6.

CENTRAL SECRETARIAT CLERKS

521. **Shri D. C. Sharma :** Will the Minister of **Home Affairs** be pleased to state:

(a) the number of confirmed clerks in the Central Secretariat at the end of February 1956; and

(b) how many are awaiting confirmation?

The Minister in the Ministry of Home Affairs (Shri Datar) : Under the Central Secretariat Clerical Service Scheme the authorised permanent strength was fixed at 1,450 in the Upper Division and 3,100 in the Lower Division as on 1st May, 1954. Against this, 45 Upper Division Clerks and 261 Lower Division Clerks, who were already permanent in their respective grades, have already been appointed to the Service.

Against the remaining 1,405 posts in Upper Division and 2,839 in Lower Division, confirmations are being made as and when necessary formalities such as passing the Union Public Service Commission typing test etc., are completed.

In addition, there is a large number of temporary clerks who will be confirmed in their turn as and when vacancies arise in future.

GRANTS TO SCHEDULED TRIBES

522. **Shri D. C. Sharma :** Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Government of the Punjab have approached the Government of India to increase the grant for Scheduled Tribes for the year 1955-56 ; and

(b) if so, with what results?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). Yes, Sir. The Government of Punjab requested the Government of India to increase the Central grants for scheduled tribes during 1955-56

from Rs. 9·00 lakhs to about Rs. 11·00 lakhs. Against this, a sum of Rs. 9·29 lakhs was sanctioned during 1955-56 for the welfare of Scheduled Tribes and development of Scheduled Areas in that State.
